

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/07	TP 5/16	Hearing	397/398	Dr. K. Mukund Vs Omega Hospitals Pvt. Ltd. & 9 Ors.

Since the connected matter CP 77/2010 is adjourned to 28.07.2017, this matter is also
adjourned to 28.07.2017. Counsel for petitioner and counsel for respondents are present.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MEMBER (J) <i>Forw</i>	MEMBER (T) <i>Adm</i>	

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MEMBER (J)

MEMBER (T)